

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 04-11-2025 To 04-11-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	1801/2025	BARUN KUMAR SASMAL Mobile:9681526663 Email:SANTANUMAJI3@GMAIL.COM	SANTANU MAJI	25-11-2025	ORDER DATE IS NOT MATCHING WITH THE SERVER COPY OF THE PETITION.
2	CRM (A)	3698/2025	APURBA KR. MAITY Mobile:8348820272 Email:ARKABHATTACHARYYA@GMAIL.COM	ARKA BHATTACHARYYA	25-11-2025	INITIAL SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED IN PAGE 1
3	CRM (A)	3770/2025	BHOLANATH BISWAS AND ANR. Mobile:8584865646 Email:IAMGOURAV2000@GMAIL.COM	GOURAV ROY	25-11-2025	SL CASE NO , MENTIONED IN 1ST PAGE AND PRAYER PARA, MISMATCHES
4	CRM(M)	2279/2025	DHIMAN BHATTACHARJEE AND ANR. Mobile:9064469199 Email:MANOJITDEBNATH.IN@GMAIL.COM	MANOJIT DEBNATH	25-11-2025	MENTION PIN CODE OF PETITIONER NO 2
5	CRM(M)	2281/2025	BALAI CHAKRABORTY Mobile:8777375982 Email:RSENGUPTA356@GMAIL.COM	RAJDEEP SENGUPTA	25-11-2025	MENTION PIN CODE OF RESPONDENT NO 2
6	CRM(M)	2282/2025	RANJIT SOME Mobile:9830169228 Email:SUCHIDRAMBHATTACHARJEE@GMAIL.COM	SUCHINDRAM MBHATTACHARJEE	25-11-2025	1) SIGNED COPY OF I.D. CARD OF THE DEPONENT NEED TO BE ATTACHED WITH PETITION
7	CRM(M)	2283/2025	SK AKBAR @ CHOTTU @ CHOTI Mobile:8420992939 Email:RIYABALLAV1997@GMAIL.COM	RIYA BALLAV	25-11-2025	1) MENTION P.S. CASE DETAILS IN LETTERS ADDRESSED TO THE LD P.P. ... 2) SOME HONBLE HIGH COURT CASE TYPES WRONGLY MENTIONED IN 1ST PARA
8	CRM (NDPS)	1404/2025	NIRUP SARKAR Mobile:7003372991 Email:ADVOCATE.DDUTTA@GMAIL.COM	DATTATREYA DUTTA	25-11-2025	ADDRESSING OF HONBLE ACTING CHIEF JUSTICE IS WRONG
9	CRR	4708/2025	SAMRAT GHOSH AND OTHERS Mobile:9831899025 Email:MOUMITA06000@GMAIL.COM	MOUMITA GHOSH	25-11-2025	AS PER PRESENT DETERMINATION PLEASE CORRECT RELEVANT COURT AND JUDGES NAME IN THE PETITION.
10	CRR	4734/2025	EAFUR ALI Mobile:8250401643 Email:SIMA.GHOSH.ADV@GMAIL.COM	SIMA GHOSH	25-11-2025	ORDER DATE MISMATCHES WITH CERTIFIED COPY
11	CRR	4748/2025	JITENDRA YADAV	SABANAM LASKAR	25-11-2025	CHIEF JUSTICE ADDRESSING IS GIVEN

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9831804058 Email:LASKARSABNAM007@GMAIL.COM			WRONGLY IN THE PETITION.
12	CRR	4750/2025	SUVANKAR MONDAL Mobile:9123015930 Email:SANJIB192@REDIFFMAIL.COM	SANJIB BANDYOPADHYAY	25-11-2025	NEED CRPC IN THE 1ST PAGE OF THE PETITION
13	CRR	4753/2025	SUPRIYA DUTTA @ SARKAR Mobile:9618932279 Email:ABHISHEKC.NALSAR@GMAIL.COM	ABHISHEK CHAKRABORTY	25-11-2025	CRPC NEEDS TO BE GIVEN IN THE PETITION.
14	MAT	1948/2025	RUIDAS BAIN AND ANR Mobile:8336810157 Email:SUMEDHAMUKHOPADHYAY1234@GMAIL.COM	SUMEDHA MUKHOPADHYAY	25-11-2025	CONNECTED CASE NO DOES NOT MATCH WITH WPA PETITION
15	WPA	24739/2025	M/S. BENGAL POLYPET AND ORS. Mobile:8538868529 Email:MU KHSHASTRI@GMAIL.COM	SATADRU SHASTRI	25-11-2025	1. RESP. SL NO.3 STATE MISSING 2. CERTIFICATE AT PRAYER PAGE IS MISSING
16	WPA	24746/2025	KRISHNA SHAW Mobile:9038259736 Email:SAHIDMRIDHA@GMAIL.COM	MD. SAHIDULLAH MRIDHA	25-11-2025	PETITIONER'S NAME IS MISMATHING EVERYWHERE
17	WPA	25009/2025	MANISH JHAWAR AND ORS. Mobile:8777395465 Email:ADVSRIJATAMUKHERJEE30@GMAIL.COM	SRIJATA MUKHERJEE	25-11-2025	CHIEF JUSTICE ADDRESSING WRONG.
18	WPA	25033/2025	SUKUMAR PAUL AND ORS. Mobile:8013412720 Email:SAMARUDDHA.DAS@GMAIL.COM	SAMARUDDHA DAS	25-11-2025	PET. NAME MISMATCH WITH VAKALATNAMA AND PRAYER PAGE
19	WPA	25053/2025	DEBASIS BAG AND ANR. Mobile:9433415602 Email:DILIPSINHAWB@GMAIL.COM	DILIP KUMAR SINHA	25-11-2025	CHIEF JUSTICE ADDRESING WRONG.